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LOK SABHA

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair]

ORAL ANSWERS TO QUESTIONS

Casting of Votes by Harijans

*451. Shri Bibhuti Mishra: Shri K. N. Tiwary:

Will the Minister of Law be pleased to state:

- (a) whether it is a fact that during the last General Elections, Harijans at many places were prevented from casting their votes by several political parties; and
- (b) if so, the steps taken by Government to prevent such incidents in future?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) and (b). It is not correct that Harijans at many places were prevented from casting their votes by several political parties. Only three complaints, one from Uttar Pradesh and the other two from Bihar, were received in the Election Commission that some Harijan voters were prevented from exercising their franchise by rowdy elements. As they were vague and received after the dates of poll, no action was considered possible or necessary.

श्री विभूति निश्व: ग्रध्यक्ष महोदय, मंत्री महोदय का जवाब कन्ट्राडिक्टरी है। पहले कहा कि नहीं, फिर कहते हैं कि तीन जगह ऐसा हुआ है। मैं जानना चाहता हूं कि क्या सरकार ने अपनी होम मिनिस्ट्री के जिर्थे विभिन्न स्टेटों से रपोर्ट मंगाई या नहीं मगाई या उनकी रिपोर्ट केवल इलैक्शन कमीशन की रिपोर्ट पर श्राधारित है?

Shri D. R. Chavan: The wording of the question is 'whether it is a fact that during the last general elections, Harijans at many places. .'

Shri Bibhuti Mishra: In English language, if it is more than one, it is many; it may be two or three.

Shri D. R. Chavan: Therefore, there is no contradiction. This information has been received from the Election Commission. The Election Commission is in charge of the conduct of the entire elections and therefore they supply the information.

श्री विभूति मिश्रः मेरे सवाल का जवाब नहीं श्राया। मैंने पूछा कि क्या भापने होम मिनिस्ट्री के जरिये विभिन्न स्टेटों से ममाचार मंगाया या नहीं मंगाया ? इलैंक्सन कमीशन इलैंक्शन कन्डक्ट करता है, सेकिन ला-एण्ड-भाडर का सवाल होम मिनिस्ट्री का है, श्राप ने उस से पूछा या नहीं पूछा?

Shri D. R. Chavan: We have not asked the Home Ministry.

शी विभूति विश्वः इन को तीन जगहों के बारे में पता चला है, दो जगह विहार में ग्रीर एक जगह उत्तर प्रदेश में, जहां पर लोगों ने हरिजनों को बोट डालने की ग्रनुमति नहीं दी। मैं जानना चाहता हूं कि इलैक्शन कमीशन ग्रीर ला-मिनिस्ट्री

Mr. Speaker: What is the question? Don't give a long background.

की तरफ़ से धागे के लिये सरकार कौन सा व्यवधान बना रही है ताकि कोई भी वोटर यदि बोट देने जाय. तो फ़ीली बोट टे मके?

Shri D. R. Chavan: In the election rules and the Representation of People Act and the rules made thereunder elaborate provisions have been made casting a duty on certain officers in charge of the polling stations to see that the poll is conducted in an orderly and peaceful manner.

भी क० ना० तिवारी : मैं जानना चाहता हं कि वह कीनसी पार्टीज हैं. जिन्होंने हरिजनों को बोट देने में इकावट डाली?

श्री मध् लिमये : काग्रेस पार्टी।

श्री राम कृष्ण गृप्त : गृग० एन० पी० ।

श्री मध् लिमये: वह तो हरिजनो की ही पार्टी है।

Shri D. R. Chavan: As answered in the main reply, three complaints were received. Two were telegrams to the Election Commission. One relates to the Mathura Reserved Parliamentary Constituency, U.P. and two in respect of Bihar-Hajipur assembly constituency and Islampur constituency. In one case it was vague; it mentions certain things. In respect of Mathura reserved parliamentary constituency the telegram mentions that Datavars were beaten and due to violence exercised they were prevented from the exercise of their vote. In another telegram mentions that 300 voters, Harijan voters might not cast their votes if adequate arrangements are not made for their safety. In respect of Islampur parliamentary constituency the complaint has been made by the SSP candidate against the PSP worker.

Shri S. Kandappan: I am afraid the hon. Minister is not correct in assuming that there is no intimidation because there are not enough complaints. Harijans are so backward that they are....

Shri S. Kandappan: It is a fact that the intimidation is there, may be not in the polling booths but at the settlements where the Harijans reside. Would the Government be prepared to enquire into this matter?

Shri D. R. Chavan: All adequate police arrangements are made ensure....

Shri S. Kandappan: Adequate police arrangements are made at the booths, but not at the places where the Harijans live. That is why the intimidation is there They are not allowed to go out of their village.

Shri D. R. Chavan: Such types of complaints have not been received by

श्री राम कृष्ण ग्रत : मैं जानना चाहती हं कि क्या बहादरगढ के मौजदा वाई-इलैंक्शन के बारे में ऐसी शिकायते आई है कि वहा पर कई हजार हरिजनों को जबर-दस्ती बोट डालने से रोश गया ?

Shri D. R. Chavan: I have mentioned that only three complaints have been received. If the hon. Member puts a separate question with reference to particular constituencies, we may look into it.

श्री शिव चन्द्र सा: मैं जानना चाहता हं कि मंत्री महोदय ने बिहार में जहा दो जगहों के बारे में बताया, तो क्या विहार के मधवनी ससदीय क्षेत्र में झझारपुर विधान सभा क्षेत्र के हरिजनों को काग्रेस पार्टी की तरफ से बोट देने से रोका गया या नहीं? रोका गया, ऐसी कोई जानकारी उन को है? इतना ही नहीं स्द्रपूर ब्यापर तो एक हरिजन को जान में भी मारा गया, क्या सरकार की इस का पता है? यदि नहीं है तो क्या सरकार इसका पता लगाने जा रही है ?

Shri D. R. Chavan: The only information that has been received, I have stated it just now on the floor of the House.

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श्री शिव चन्त्र साः वहा उस को जानसे भारागयाहै।

Shri D. R Chavan: With regard to the particular constituencies to which reference has been made by the hon. Member, we may make enquiries from the Election Commission.

श्री शिव नारायण: मैं मरकार से यह जानना चाहता हू कि जो सवाल यहा पर पूछा गया है श्रीर जो दूसरी बातें कही गई हैं उनको सही मान कर क्या सरकार कोई कमीशन एप्बाइन्ट करके इसकी जान करा-येगी, ताकि सही सही रिपोर्ट सामने श्रा ; सके ?

Shri D. R. Chavan: What happens after every general election is, the Election Commission prepares a report, compiles the statistics and all that. In that election report, detailed information is given. That report is awaited. It is not necessary to appoint a separate Commission.

श्री घटल बिहारी वाजपेयी: सवाल केवल हरिजनों का नही है श्रीर न ही.यह किसी एक पार्टी का है। क्या यह सच नही है कि पिछले चौथे चुनाव में जगह जगह ऐसी घटनाये हुई हैं, जहा पर लोगों को डण्डे के बल पर थोट डान्दने से रोजा गया तथा। ब पार्टियां श्रीर सब वर्ग उसके लिए जिम्मेदार हैं ? चौथे चुनाव में यह एक नई प्रवृत्ति प्रकट हुई है, पहले भी हुई थी, लेकिन इस बार जोर से सामने धाई है। क्या इसको रोकने के लिये इलेक्शन कमीणन के साथ मिल कर सरकार कोई नया रास्ता निकाल रही है या ग्रगले चुनाव में भी इसी प्रकार चलेगा?

Shri D. R. Chavan: The question is, peaceful and orderly elections could be conducted only if the co-operation from the several parties who participate in the election is secured. It

is not only by asking the Election Commission or by the appointment of some other Commission that the matter will end. It is with the cooperation of all, which is necessary for the conduct of orderly and peaceful election.

श्री प० ला० बाइपाल: क्या सरकार को यह वात मालूम है कि गांव उपानिया, तहसील झड़झर, हरियाणा में हरिजनों को काग्रेस को वोट देने के कारण मारा-पीटा गया, उन की दूकानें लूट ली गयी श्रीर वे चव्हाण साहब से भी मिले थे। इसी प्रकार राजस्थान में भी कांग्रेम को वोट देने के कारण हरिजनो को मारा-पीटा गया। उनके दो श्रादमियों को गोली से मार दिया गया, तीन हरिजनों के नाक, कान श्रीर जुबान काट ली गयी। क्या मरकार के ध्यान में ये बातें श्राई है, यि हा, तो भविष्य में इसकी रोक-थाम के लिये सरकार क्या करने जा रही है ?

Shri D. R. Chavan: I have no information about this, but I will look into this matter.

श्री प्रस्कुलगनी दार: वजीर साहब ने श्री रामकृष्ण गुप्ता के सवाल के जवाब में बताया कि बहादुरगढ़ के इलेक्शन के वारे में उनके पास तीन रिपोर्ट माई है। मैं जानना नाहता हू कि वे रिपोर्ट किस नौइयत की है? प्राया वह इस बात में सरकार को मदद देती हैं कि रामकृष्ण गुप्ता की पार्टी की वहां पर 15 हजार वोट से हार हुई—क्या उसका इस पर कोई इफैक्ट पड़ता है?

[وزیر صاحب نے شری رام کرشن گھتا کے سوال کے جواب میں بتایا که یہادرگڈھ کے ایلیکھن کے بارے میں انکے پاس نین ،پورٹین آئی ھیں ۔ میں جائٹا چاھتا ھوں که ولا رپورٹیس کس نوعیہ: کی ھیں ، آیا ولا اس یات میں سرکار کو مدد دیلی ھیں

که رام کرهن گهٹا کی پارٹی کی وهاں پر پلدرہ هزار روٹ سے هار هوئی ہے -کیا اُسکا اِس پر کوئی اِفیکت پوتا ہے -]

Shri D. R. Chavan: It is not correct to say that I said that three complaints have been received from Bahadurgarh constituency. What I said was that from all over the country, three complaints have been received by the Election Commission.

Prices of Fertilisers

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*452. Shri Madhu Limaye: Shri S. M. Banerjee: Shri S. Kandappan: Shri Ramavtar Shastri; Shri Prakash Vir Shastri: Shri Shiv Kumar Shastri;

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that the prices of fertiliser whether manufactured in India or imported one, are exorbitantly high;
- (b) whether ordinary peasants are unable to buy it because of high prices;
- (c) if so, the steps taken by Government to reduce the prices; and
- (d) the present prices of fertilisers in India and how these compare with the prices in 1965?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) to (d). A Statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-619|67)

बी मच् लिमये: खेती दाम कमीशन के द्वारा समय समय पर दाम निश्चित किये जाते हैं और यह दाम निश्चित करते समय किसानों के लिये जो झानश्यक चीजें कारखानों में पैदा होती हैं उनके दामों को महे नजर रख कर या पैदाबार के खर्च को महे नजर रख कर यह काम नहीं किया जाता। उनके दाम कम रहते हैं। क्या मरकार इनके बारे में सोच रही है कि किसानों को बहुत सस्ते में भीर कर्जे के रूप में फटिलाइजर दिया जाये बिना सूद के, तथा उनको छूट दी जाये ऐप्रिकल्चरल कमीणन द्वारा निश्चित किये गये दाम पर। यह जो कर्जा है वह ग्रनाज के रूप में सरकार को वापस कर हैं?

Shri Annasahib Shinde: As far as the prices recommended by the Agricultural Prices Commission are concerned, the procurement prices which the Government of India have determined recently in consultation with the State Governments are higher. Necessarily the available data about cost of production is taken into consideration by the Agricultural Prices Commission. The question of making fertilisers available at a cheaper rate was examined by the Government of India and we were providing subsidy to the tune of Rs. 50 to Rs. 57 crores on the basis of the last year's prices. Even with the increased prices, there is an element of subsidy to the tune of Rs. 19 crores. So, we are actually subsidising fertilisers even now. The incidence per acre is Rs. 10.55 in the case of bajra, Rs. 15.42 in the case of jowar and in the case of wheat, paddy and maize it is 20.30....

Shri Vasudevan Nair: It is all on paper.

Shri Annasahib Shinde: Fertilisers are mostly distributed through cooperative and as per arrangements made by State Governments. As compared to this, the procurement prices which have been recently increased as compared to 1965-66....

Mr. Speaker: The answer is very much longer. It should be pertinent to the question.

Shri Annasahib Shinde: The question was so wide. Had I not replied